LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
TUESDAY, 30 JUNE, 2020

RESTRICTIONS ON MEETINGS, GATHERINGS

NO. 199

Due to the prevailing situation in the Country and the State of Goa, it is advised to all Members that it would be prudent not to have any meetings, briefings and other activities which results in gathering in an enclosed space.

This is particularly in view of the Assembly Session that is scheduled to commence w.e.f. 27/7/2020.

Adoption of Reports by any Committee may be done by circulation only.

In the meantime consultations will be held with stakeholders to draw up an appropriate SOP to be followed during the Assembly Session.

ASSEMBLY COMPLEX,
PORVORIM, GOA
30 JUNE, 2020

NAMRATA ULMAN
SECRETARY, LEGISLATURE

TO:
All the Members of the Goa Legislative Assembly including Ministers.